[Shri G.K.Vasan]

- (b) Review by Government on the working of the above Port Trust.
- (c) Review by Government of the Annual Accounts of the above Port Trust.

 [Placed in Library. See No. L.T. 7733/15/12]
- (iii)(a) Annual Accounts of the Paradip Port Trust, Paradip, for the year 2011-12, and the Audit Report thereon.
 - (b) Review by Government of the Annual Accounts of the Port Trust.

 [Placed in Library. See No. L.T. 7738/15/1212]
- III. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:-
 - (a) Twelfth Annual Report and Accounts of the Ennore Port Limited (EPL), Chennai, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. See No. L.T. 7737/15/12]
 - II. A copy each (in English and Hindi) of the following papers:-
 - (i) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Dredging Corporation of India Limited, for the year 2012-13.

[Placed in Library. See No. L.T. 7736/15/12]

(ii) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Ennore Port Limited (EPL), for the year 2012-13.

[Placed in Library. See No. L.T. 7735/15/12]

- I. Report and Accounts (2010-11) of CPCB, Delhi and related papers.
- II. Report and Accounts (2010-11) of ICFRE, Dehradun and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Sir, I lay on the Table:—

Papers laid [11 DEC., 2012] on the Table 321

- I.(1) A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 39 of the Water (Prevention and Control of Pollution) Act, 1974:—
 - (a) Annual Report and Accounts of the Central Pollution Control Board (CPCB), Delhi, for the year 2010-11, together with the Auditor's Report on Accounts.
 - (b) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 7741/15/12]
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
 - II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of the Indian Council of Forestry Research and Education (ICFRE), Dehradun, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers memioned at(a) above.

[Placed in Library. See No. L.T. 7739/15/12]

- I. Notifications of the Ministry of Power
- II. Report and Accounts (2011-12) of IERC for the State of Goa and Union Territories and related papers
- III. Reports and Accounts (2011-12) of various limited companies and related papers

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:–
 - No. L-1/67/2012-CERC, dated the 21st September, 2012, publishing the Central Electricity Regulatory Commission (Standards of Performance of inter-State transmission licensees) Regulations, 2012.